

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ Shri D.E. Kothalikar  
COURT 25 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 24-07-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
7	CRI APPEAL	100244/2020	Soleha Mohd. Hussain@ MA 223/19 ,MA-224-19,BA-25- -19-Aplnt. Vs Allauddin Mohammad Hassan Ansari -Respdt.	Rajendra J. Rathod
8	CRI APPEAL	100247/2020	Sushila Mohanlal Bagla @ MA 1328/19-Aplnt. Vs Central Bank of India-Respdt.	Ramesh Arabekar

9. N2A SPI 5/19. @ Email BA.

10. N1A. SPI. 1/19.

11. N1A. MA. 573/2020

12. RA. 372/2020.

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<b>(Urgent Cases)</b>				
<b><u>EVIDENCE PART HEARD</u></b>				
1	SESSIONS CASE	100713/2014	The State ATS Vs Mohd Suber Musa Malik Shaikh and others	Adv. Chirag Shah, J. A. Khan and Mundargi
<b><u>ARGUMENTS</u></b>				
2	SESSIONS CASE	101085/1997	The State Of Maharashtra D N Nagar Vs Shamimbanu Sayyed Abdul Sayyed and 1 other	
<b><u>HEARING</u></b>				
3	SESSIONS CASE	102068/2019	State of Maharashtra - DCB CID, APP U-AEC Vs Rintu Nazir Hussain Shaikh and other 01	
<b><u>EVIDENCE PART HEARD</u></b>				
4	SESSIONS CASE	100478/2017	The State Mahim Police Station Vs Shakeel Aionoor Shaikh and another	APP D.M.Lade  Adv Vasantkumar Thanvi
<b><u>CHARGE</u></b>				
5	SESSIONS CASE	100213/2015	The State of Mulund Police Station Vs Dipak Kanhaiya More And Other 06	
<b><u>REPORT</u></b>				
6	REMAND APPLN MCOC	100312/2020	The State- Borivali Police Station Vs Pravin Mahadev Helkar and another	

**Sub Matter: MISC APPLN MCOC/0100483/2020**

**RETURN OF NOTICE**